

[English]

MR. SPEAKER: I think, everything has its end and these minor things should be forgotten for the good working. It should be a cooperative effort on all sides. I think in the cause of the nation, we must all work together.

16.03 hrs.

STATEMENT RE: INCIDENTS IN NEW DELHI

[English]

THE MINISTER OF HOME AFFAIRS (S BUTA SINGH): I wish to inform the Hon'ble House about the unfortunate and reprehensible incident in South Delhi in the early hours of 30th July, 1987.

At 05.47 hrs. on 30 7 1987 information was received on telephone in the Police Control Room that there had been an incident of shooting at B. 91, Kalkaji, New Delhi. The Police Control Room vehicles reached the spot within 5 minutes and was informed that a scooter No DHE-8301 of the blue colour had come to the house with 2 persons on it who had fired on Shri Hans Raj Sethi, Metropolitan Councillor of the B.J.P. The injured was removed to the All India Institute of Medical Sciences where later he died. It was also learnt that one of the assailants was a Sikh aged 17 to 20 years, height 5' 7" of fair colour, thin built, with no moustache or beard. He was wearing a "Patka" of saffron colour. The second assailant was a clean shaven person who was wearing a helmet. The two assailants shouted slogans of "Khalistan Zindabad" and abuse at the spot. The SHO, Police Station Kalkaji, New Delhi reached the spot at 0604 hrs. and recovered a letter pad of "Bhindrawala Tiger Force" from the spot.

The Red Alert" was sounded at 0550 hrs. and all Police Control Room vehicles began to check the two wheelers on the road. At 0611 hrs. it was learnt that the correct number of the scooter was DHB-

8301. Maximum deployment from the police station was immediately rushed to assist in checking. Senior officers reached the spot to supervise police action.

Within a few minutes the second incident of firing had taken place at 10/14, Kalkaji Extension. It was learnt that motorcycle of red colour had approached the house of B.R. Munjal, BJP Councillor and had fired on his brother Shri Sudershan Munjal who was outside the house in a vacant plot nearby. He was removed to the hospital where he succumbed to his injuries. A pouch containing 57 cartridges of 0.455 calibre and a paper with a letter head "Bhindrawala Tiger Force" was recovered from the spot. The assailant who fired was an average built man 5' 7" in height, aged 20 to 22 years with a broad face, thin moustache and prominent nose. The second assailant was wearing a red helmet.

Details of these incidents were also flashed to all vehicles and the staff on the road who were checking the vehicles and patrolling the area. At 0742 hrs. a Police Control Room vehicle detected the scooter No DHB-8301 abandoned in front of house No 878, Sector No. 9, R K Puram, New Delhi. The scooter has been taken into custody and is being checked for finger prints and other clues. The motorcycle used in the other incident has also been recovered from Malviya Nagar, where it lay abandoned. The Police has since picked up one person and also one assailant has been identified.

A number of search parties have started searching at all the known hideouts and are looking for the culprits. Police arrangements have also been made for possible reaction in the city against these killings.

One abandoned suit-case was found at New Delhi Railway station today in which there were two time-bombs. The suit-case has been detected and the time bombs defused.

I will request the Hon'ble House to join

[S. Buta Singh]

me in condemning the incidents in strongest terms and conveying our deepest sympathies to the bereaved families. We all share their grief.

In order to contain terrorism, the number of police control room vehicles has been increased to 165 round the clock. 100 pickets armed with automatic weapons and wireless sets have been posted at strategic points. The intelligence machinery has been geared up. Close vigil is being maintained. The Army has been asked to stand by in the sensitive areas of the city.

Section 144 has been imposed in whole of Delhi for one week.

I will appeal to all Hon'ble Members to assist in maintaining harmony and peace. The Government will leave no stone unturned to apprehend the culprits and deal with them deterrently.

16.07 hrs.

PAPERS LAID ON THE TABLE

[English]

Notifications under Major Port Trust Act, 1963

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

- (1) G.S.R. 450(E) published in Gazette of India dated the 4th May, 1987 approving the Madras Port Trust Employees' (Conduct) Regulation, 1987. [Placed in Library. See No. LT-4519/87]
- (2) G.S.R. 454(E) published in Gazette of India dated the 5th May, 1987 approving the Madras Port Trust (Leave) Regulations, 1987.

- (3) G.S.R. 455(E) published in Gazette of India dated the 5th May, 1987 approving the Calcutta Port Trust Employees' (Grant of Advance for purchase of conveyance) Regulations, 1987. [Placed in Library. See No. LT-4520/87]

Rampur Raza Library (Maintenance Regulation, 1987 and Report of and Review on the working of Delhi Public Library for 1985-86

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): I beg to lay on the Table—

- (1) A copy of the Rampur Raza Library (Maintenance) Regulations, 1987 (Hindi and English versions) published in Notification No. F. 8-4/RRL/84 in Gazette of India dated the 18th April, 1987 under sub-section (4) of section 28 of the Rampur Raza Library Act, 1975. [Placed in Library. See No. 4521/87]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 1985-86 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Public Library, Delhi, for the year 1985-86.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-4522/87]